

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5379
ANSWERED ON:29.04.2013
COMPLAINTS OF CVC
Patel Shri Bal Kumar

Will the Minister of DEFENCE be pleased to state:

- (a) whether a number of complaints have been received from Central Vigilance Commission (CVC) for investigation and reporting to CVC;
- (b) if so, the total number of complaints received during the last three years and the nature of complaints;
- (c) whether there has been a considerable delay in investigation and reporting to CVC;
- (d) if so, the reasons therefor;
- (e) whether the Government proposes to expedite the investigations in a time-bound manner; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (f): Yes, Madam. During the last three years, 74 no. of complaints were received from Central Vigilance Commission (CVC) for investigation and reporting to CVC. These complaints were mainly pertaining to alleged irregularities in award of contracts for procurements, execution of contracts, recruitments and personal conduct of officials. Top priority is attached to the complaints received from CVC and utmost urgency is observed to investigate and bring such complaints to the logical conclusion within the time stipulated by CVC.